

(b) if so, whether the State Government have submitted any proposal to this effect?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). Yes Sir, if necessary proposals in this behalf are received from the State Government.

Anti-Corruption Results in 1958

227. Pandit J. P. Jyotishi: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of corruption of different categories brought to book in the Central Government establishments during 1958;

(b) the number of cases proceeded in the law courts and the number of cases in which departmental enquiries were started,

(c) the number of officers class-wise proceeded against; and

(d) number of cases decided and the number of officers (class-wise) penalized?

The Minister in the Ministry of Home Affairs (Shri B. N. Datar): (a) to (d) A Statement regarding cases dealt with by the Special Police Establishment during 1958 is laid on the Table of the House [See Appendix I, annexure No 51] Information regarding such cases dealt with without the help of the Special Police Establishment will be furnished as soon as available

Exchange of Scholars between India and China

228. Pandit J. P. Jyotishi: Will the Minister of Education be pleased to state:

(a) whether applications were invited for the study of Chinese language in China under the "Exchange of Scholars between India and China Scheme for 1958-59";

(b) if so, the last date of receiving applications;

(c) the number of applications received;

(d) whether selection has been made; and

(e) if so, their names and qualifications?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) October 4, 1958

(c) 152.

(d) and (e) The selection is expected to be made shortly.

12 hrs.

RE MOTION FOR ADJOURNMENT

LOCK-OUT IN SUGAR MILLS

Shri S. M. Banerjee (Kanpur), Sir, on the 10th, I tabled an adjournment motion on the lock-out in the Rampur Sugar mills and you were pleased to ask the Deputy Minister of Labour to make a statement Today is the 12th day of the lock-out and no statement is coming I want to know whether they want to make any statement.

Mr. Speaker Is the hon Minister of Labour here? I do not find him. Anyhow, the hon Minister of Parliamentary Affairs is here The hon Member raised a point and he tabled an adjournment motion relating to the lock-out in Rampur Sugar Mills The hon Deputy Minister of Labour has stated that the facts were not with him and that he would gather the facts and place a statement on the Table of the House as early as possible The hon Member says that today is the 12th day of the lock-out. The hon. Minister of Parliamentary Affairs will kindly intimate this to the Minister of Labour and ask him whether he can make a statement in the course of the day if it is ready or he may make a statement tomorrow.